

HIGH COURT OF SIKKIM

GANGTOK

No.:70/ESTT./HCS

Date:-12.12.2025

$\underline{N-O-T-I-F-I-C-A-T-I-O-N}$

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to upgrade the post of **Supervisor(Level-9)** being held by Mr. Tsewang Namgyal Bhutia to **Level-10** of the pay matrix and designate it as Senior Supervisor in the High Court of Sikkim, with immediate effect.

By Order,

Sd/-(Prajwal Khatiwada) Registrar General

Memo No.:13309-324/ESTT./HCS

Dated:-12.12.2025

Copy to:-

- 1. Mr. Tsewang Namgyal Bhutia
- 2. Addl. Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok
- 3. Additional Registrar-cum-Private Secretary to the Hon'ble Judge, High Court of Sikkim, Gangtok
- 4. Joint Registrar-cum-Senior Judgment Writer to Hon'ble Judge, High Court of Sikkim, Gangtok
- 5. Central Project Coordinator, High Court of Sikkim
- 6. Registrar, High Court of Sikkim
- 7. Registrar(Judicial Service), High Court of Sikkim
- 8. Chief Accounts Officer, High Court of Sikkim
- 9. Dedicated Pay & Accounts Extension Office, High Court of Sikkim
- 10. All Section In-charge, High Court of Sikkim, Gangtok
- 11. Personal file
- 14. File and
- 15. Guard file

Joint Registrar